NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

RT No.83/Chd/Pb/2017

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Lakshya Forum for Competitions Pvt.Ltd.			Petitioner
	Versus		
Lakshya Educare Pvt. Ltd.			Respondent
Present::	Mr. Vivek Sethi, Advocate to None for the respondent.	for the petitioner.	
	This matter was received by transfer from the High Court of Punjab and		
Haryana.			
	Matter is fixed for argume	ents on 17.04.2017	. Learned counsel for
petitioner is	s directed to file two extra se	ts of the paper bool	s in the registry at least
three days	before the next date fixed.		
		Member (J	rishan)
Marc	ch 15, 2017	•	

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